

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 13<sup>th</sup> of March, 2024

**No.HC.VII-08/2024/2366/A.** In continuation of this Registry's earlier Notification No. HC.VII-08/2024/1314/A dated the 21<sup>st</sup> February, 2024, in exercise of powers conferred under **Sub Section (2) of Section 9 of the Code of Criminal Procedure, 1973**, the High Court is pleased to appoint the following officer, in Grade-I of the Assam Judicial Service, as Sessions Judge of the Sessions Division/Jurisdiction with Head Quarter as shown below against his name to exercise such powers within local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>District</b>	<b>Head Quarter/Station</b>
1.	Shri Romen Baruah	Morigaon	Morigaon

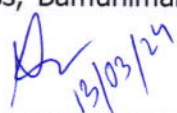
By order  
Sd/ Shri Utpal Rajkhowa,  
**REGISTRAR (VIGILANCE)**

**Memo No. No.HC.VII-08/2024/2367-2378/A.**

**Dated 13.03.2024**

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Romen Baruah, District & Sessions Judge, Morigaon.
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
9. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
10. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
11. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**